

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942**

WP(C) TMP NO. 83 OF 2020

Petitioners:

1. The Vettikkattiri Service Co-operative Bank Limited No. F 1889, Vettikkattiri, P..O.Valluvngad, Malappuram District, Represented by its Secretary.
2. The Arecode Service Co-operative Bank Limited No. F 1571, Arecode, Malappuram District, Represented by its Secretary.
3. The Keezhuparamba Service Co-operative Bank Limited No. M 396, Valillapuzha, Malappuram District Represented by its Secretary.
4. The Kuzhimanna Service Co-operative Bank Limited No. D 1899, Kuzhimanna.P.O, Malappuram District, Represented by its Secretary.
5. The Pulikkal Service Co-operative Bank Limited No. F 1892, Pulikkal.P.O., Malappuram District Represented by its Secretary.
6. The Urangattiri Service Co-operative Bank Limited No. 8895, Urangattiri.P.O., Malappuram District Represented by its Secretary.
7. The Manjeri Service Co-operative Bank Limited No. M 31, Manjeri, Malappuram District, Represented by its Secretary.
8. The Cheekode Co-operative Service Bank Limited No. F 1897, Omanoor.P.O., Malappuram District, Represented by its Secretary.
9. The Panthalur Service Co-operative Bank Limited No. F 1651, Kadambode, Malappuram District, Represented by its Secretary.

10. The Vazhakkad Service Co-operative Bank Limited No. D 1912, Vazhakkad, Malappuram District, Represented by its Secretary.
11. The Nediyruppu Service Co-operative Bank Limited No. D 1934, Kondotty, Malappuram District, Represented by its Secretary.
12. The Payyanad Service Co-operative Bank Limited No. F 1590, Payyanad, Malappuram District, Represented by its Secretary.
13. The Malappuram Service Co-operative Bank Limited No. F 1829, Malappuram, Malappuram District, Represented by its Secretary.
14. The Anakkayam Service Co-operative Bank Limited No. F 880, Anakkayam, Malappuram District, Represented by its Secretary.
15. The Chembrasserri Service Co-operative Bank Limited No. 9151, Chembrasserri, Malappuram District, Represented by its Secretary.

By Adv. Sri. O.D. Sivadas

Respondents:

1. The Union of India, represented by the Secretary to Government, Ministry of Finance, North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS), Central Revenue Building, I.S.Press Road, Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS), Ayakar Bhavan, North Block, Mananchira, Kozhikode, Pin-673 001
4. The Malappuram District Co-operative Bank Ltd, District Co-operative Bank Building, Malappuram, represented by its General Manager., Pin 676 505.

By
Government Pleader Sri.Bijoy Chandran
ASGI Sri.P.Vijayakumar
Sri.Christopher Abraham, SC

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioners to take out notice by e-mail to the 4th respondent. Petitioners to provide e-mail id of the 4th respondent to Registry.

Operation of Exts.P1 to P15 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

Appendix

Ext. P1- True copy of the proceeding dated 16.03.2020 issued by the 4th respondent to the 1st petitioner.

Ext. P2- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 2nd petitioner.

Ext. P3- True copy of the proceeding dated 18.03.2020 issued by the 4th respondent to the 3rd petitioner.

Ext. P4- True copy of the proceeding dated 18.03.2020 issued by the 4th respondent to the 4th petitioner.

Ext. P5- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 5th petitioner.

Ext. P6- True copy of the proceeding dated 18.03.2020 issued by the 4th respondent to the 6th petitioner.

Ext. P7- True copy of the proceeding dated 17.03.2020 issued by the 4th respondent to the 7th petitioner.

Ext. P8- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 8th petitioner.

Ext. P9- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 9th petitioner.

Ext. P10- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 10th petitioner.

Ext. P11- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 11th petitioner.

Ext. P12- True copy of the proceeding dated 17.03.2020 issued by the 4th respondent to the 12th petitioner.

Ext. P13- True copy of the proceeding dated 16.03.2020 issued by the 4th respondent to the 13th petitioner.

Ext. P14- True copy of the proceeding dated 17.03.2020 issued by the 4th respondent to the 14th petitioner.

Ext. P15- True copy of the proceeding dated 12.03.2020 issued by the 4th respondent to the 15th petitioner.